

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL No. 96 OF 2015**

**Dated : 8<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Kerala State Electricity Board Ltd.**

**...Appellant(s)**

**Vs.**

**Kerala State Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.T. George

Counsel for the Respondent(s) : -

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **17.10.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**